

**In the Court of HHJ Shri.R.M. Sadrani,**  
**Court 10, Addl. Sessions Judge**  
**Criminal Cause List Dated 12/10/20**  
**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC 654/15	State-Chembur V/s Soni @ Vimla Rameshchandra Pande	Argument
2	SC 181/15	State- Juhu V/s Darshak B. Shah	R/E
3	SC 613/15	State- Shivaji Park V/s Hussain Abdul Shaikh	R/E
4	SC 833/16	Shivaji Nagar V/s Samir Abrar Sayyed & Ors	Charge
5	SC 58/17	Sewree Police St. V/s Mohd Faiyyaz Ajararali & Other	Charge
6	SC 223/17	Shivaji Nagar Police V/s Furkan Munaf Divate & Another one	Charge
7	SC 688/19	State- Mankhurd V/s Manivannan S Swami & 4 Ors	Appearance

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**In the Court of HHJ Shri.R.M. Sadrani,**  
**Court 10, Addl. Sessions Judge**  
**Criminal Cause List Dated 13/10/20**  
**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC 124/16	State- Parksite V/s Aakash Praful Kamble	R/E
2	SC 593/16	Shivaji Nagar Police ST/ V/s Imran Abdyul Wahid	Charge
3	SC 29/17	Shivaji Abdul Wahid V/s Ashfaq Mustaq Khan & Another 1	Charge
4	Cri Rev App 401/20	Upesh Jagdish Koli V/s State	Appearance
5	Cri Rev.APP 402/20	Rajaram Madhukar Kadam V/s State	Appearance
6	Cri B.A. 2015/20	Jignesh Bharatbhai Shah V/s State- Bandra Police St	Hearing

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 14/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	Cri B.A. 1617/19 @ Cri M.A. 1683/19 @ Cri MA 1684/19	Darshan Suresh Lad V/s Shilpa Sudhir Waghmare	Hearing
2	MA in ABA 92/20	Rafat Hussain V/s State-Santacruz Police St.	Hearing
3	ABA 559/20	Prashant Indra Narayan V/s State-Bandra	Hearing
4	ABA 560/20	Deepak Indra Narayan V/s State-Bandra	Hearing
5	ABA 1133/20	Mathialagan Muthayya Alagan V/s Khar Police St.	Hearing
6	SC 218/19	State-Nirmal Nagar V/s Imran Abdul Latif Khan	Appearance
7	SC 1585/19	State-Agripada V/s Ashraf Shaukat Shaikh & Ors	Appearance
8	SC 56/17	Nirmal Nagar V/s Rahimat Sardar Beig	HCTB
9	SC 382/19	State- Pantnagar V/s Sachin Divakar Pawar & Ors	B.A.
10	SC 192/20	State- Mahim V/s Rajiv R. Gandhi & 2 ors	B.A.

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 15/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	Cri Rev.App 258/20	Mardav Trading Pvt Ltd. V/s State	Hearing
2	SC 980/15	State-DCB CID V/s Dinesh @ Sunny Ramesh Chuhan	HCTB Argument
3	SC 69/18	State-Khar V/s Haseemali Ashikali Shaikh & Ors.	HCTB

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 16/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC 58/19	State- Mumbai Central V/s Chandu Parasramji Meshram	Hearing
2	Cri Rev.App 398/20	Akthar Ali V/s Sana Akhtar Ali & State	Hearing

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**In the Court of HHJ Shri.R.M. Sadrani,**

**Court 10, Addl. Sessions Judge**

**Criminal Cause List Dated 17/10/20**

**BOARD OF C.R. No. 10**

<b>Sr. No</b>	<b>Case No.</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC 659/13	MIDC Police St. V/s Babu Albana Kamble	R/E
2	SC 1426/19	State-Shivaji Nagar V/s Abdul Kamal Alimuddin Shaikh & Ors	B.A.

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